48

(c) whether it is a fact that almost all the members of the Managing Committee belong to a family group of Haryana:

Written Answers

- (d) whether Government's tion has been drawn to a letter published in Hindi 'Janyug' (Delhi) of 22nd May, 1980;
- (e) whether any enquiry has been made regarding allegation made there-
- (f) what are the details in this regard; and
- (g) what steps have been or being taken to check the malpractices in the bank?

THE MINISTER OF STATE THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) to (g) The information is furnished in the statement annexed.

#### Statement

The office of the Urban Cooperative Pank Limited is located at D-9, Rana latap Bagh, Delhi. The members of Ae Managing Committee of the Bank are:

- 1. Shri R. C. Pathak, President.
- 2. Shri K. S. Rana. Vice-President.
- 3. Shri M. P. Sharma, Director
- 4. Shri Motilal Mirag, Director.
- 5. Shri Mahabir Singh, Director.
- 6. Shri Jai Narain, Director.
- 7. Shri Ram Niwas, Director.

From the information available with the Administration, it is known whether the aforesaid members of the Managing Committee belong to a family group of Haryana. In the published letter under question several allegations have been made. These refer to the mis-utilisation the resources of the Bank Managing Committee members their personal gains and suppression of members who oppose them. Bank has been inspected by the Reserve Bank of India. Under tion 55 of the Delhi Cooperative Societies Act. 1972, a statutory inquiry

into the constitution, working financial condition of the Bank being conducted by the Registrar of Cooperative Societies, Delhi.

#### Recovery of loans from co-operative societies

1352 SHRI ROBIN KAKATI: Will the Minister of AGRICULTURE pleased to state:

- (a) what is the amount of loans, grants, subsidies given to various types of co-operative societies in Delhi during the last three years;
- (b) what is the amount of over dues of all these co-operatives at the end of the financial year 1978-79 1979-80; and
- (c) what steps Government taken so far to recover the same?

THE MINISTER OF STATE IN THE

			(Rs	. in lakhs
Year		Loan	Grants/ Subsidies	Total
977-78	۸.	11.32	2.03	13.35
978-79		5. 09	17.35	22.44
979-80	•	1.09	22.45	23.54
(b)			(R	s. in Lakhs)
978-79			• .	. 18.2
979-80				. 20.5

arrears of land revenue and for this purpose, recovery notices to defaulters are under issue.

### Postal circle for Assam

1353. SHRI AJIT KUMAR SHARMA: Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether it is a fact that the proposal for setting up of a separate postal circle for Assam has been dropped; and ·

(b) if so, what are the reasons therefor and if not, by when the proposal will be given effect to?

Written Answers

THE MINISTER OF COMMUNICA-TIONS (SHRI C. M. STEPHEN): (a) and (b) The proposal for creation of a separate Postal Circle for Assam is under consideration.

## Posting of a Class I Officer of Indian Postal Service in North Eastern Postal Circle

1354. SHRI AJIT KUMAR SHARMA. Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether it is a fact that one Class I Officer of the Indian Postal Service has been allowed to remain in the North Eastern Postal Circle for many years in various capacities;
- (b) whether it is also a fact that this Officer was posted in the headquarters at Shillong as a Vigilance Officer and thereafter promoted to the rank of Director with transfer only from one room to another room without any obligation of normal transfer involving extra responsibility; and
- (c) if so, what are the reasons therefor?

THE MINISTER OF COMMUNICA-TIONS (SHRI C. M. STEPHEN): (a) There are nine officers belonging to the Indian Postal Service who are Eastern Circle. working in North Three of them have remained in N.E. Circle for periods ranging from 7 to 15

(b) and (c) One of the above mentioned nine officers, who is in North Eastern Circle since 1964 Director of Postal promoted as Services Shillong while he working as Vigilance Officer Shillong. He was posted  $\mathbf{a_s}$ Director of Postal Services, a post higher responsibilities, following the normal practice of availability of vanecessity. cancy and administrative It is not necessary to transfer an officer on promotion outside the Circle where he is working.

Tenure of Officer in North Easterm. Postal and Telecommunication Circle:

1355. SHRI AJIT KUMAR SHARMA: Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) what is the tenure of an officer in Uorth Eastern Postal and Telecommunication Circle.
- (b) whether any officers have remained there beyond their tenure and if so, what is their number in each Division and Headquarters separately;
- (c) whether it is a fact that several Junior Officials not approved for Officer's Grade have been posted as Officers both in Field Service and Headquarters for years together in violation of normal procedure:
- (d) whether it is also a fact that none of these Officers completed five years of field service before their posting of the Headquarters:
- (e) whether it is also a fact that officers posted in the Headquarters are entitled to a special pay of Rs. 100.00° Per Month; and
- (f) if so, what are the reasons posting of the junior and unapproved Officers at the Headquarters depriving. the approved officers from such benefit of special pay?

THE MINISTER OF COMMUNI-CATIONS (SHRI C. M. STEPHEN): (a) to (f) The information is being: collected and will be placed on the Table of the House.

# Prices of sugar in important markets

1356. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE: be pleased to state:

- (a) what were the prices of sugar in the important markets of the country during the period from June, 1977 to 31st May, 1980; year-wise; and month-
- (b) whether any directives have been. issued to sugar mill owners that they should voluntarily bring down the exfactory price of sugar;
- (c) what are the names of sugar mills: which have honoured this directive;